

## **HIGH COURT OF KARNATAKA**

### **MODIFIED ADVISORY TO JUDICIAL OFFICERS, COURT STAFF OF ALL THE COURTS AND THE STAFF IN GOVERNMENT ADVOCATES'/PROSECUTOR'S OFFICE**

June 10, 2020

#### **BASIC PROTECTIVE MEASURES AGAINST THE COVID-19 DURING THE COURT HOURS IN COURT PREMISES**

A) The Covid-19 is a pandemic and it requires to be contained. There are several measures which can be adopted by Judicial Officers, staff of High Court and District Judiciary to get protected from being infected by Covid-19 during office visit, some of which are mentioned below:

1. Use of masks in the precincts of the Courts is compulsory. Do not move out of the house without wearing a proper mask. The mask should be proper and clean. Official guidelines are available on social media to make proper mask at home. After entering office, wash your hands with liquid soap. Frequently clean your hands by using an alcohol based hand rub product like gel or sanitizer or wash your hands with alkaline soap and water.
2. Avoid close contact with anyone and maintain at least 6 feet distance between yourself and any other persons in the office. (Maintain all the norms of social Social Distancing).
3. Avoid touching eyes, nose and mouth.
4. Practice good respiratory and personal hygiene.
5. Do not shake hands with anyone.
6. Do not participate in gatherings including sitting in groups at any place.
7. Use hand gloves while dealing with office files/case files.
8. It is advisable while in the precincts of the Court, all the staff members must follow Standard Operating Procedure (SOP) dated 4<sup>th</sup> June, 2020 relating to offices published by the Government of India. Further, it is to be noted that spitting in any place of the Court premises is completely prohibited.

9. While in the premises of the Court, the staff shall not socialise and share or exchange food and other eatables.
10. All the staff members, while consuming food and other eatables, shall strictly follow social distance.
11. It is advisable to download Aarogya Sethu App to ascertain the Corona infected persons around you. Make self assessment every day. You have dry cough, cold, throat irritation or temperature, do not go to workplace and contact a doctor.
12. As far as possible, while moving out of your house, always carry a small hand sanitizer bottle with you all along and frequently use it.

**B) Apart from that, you are also requested to adopt certain protective measures while going back home from office or from market after buying grocery/medicines, which are as under:**

1. Ring up home before you leave the office or inform the time of reaching home in advance.
2. Someone at home should keep the front door open (so that you don't have to touch the calling bell or door handle) and a bucket of hot water with washing soap powder or bleaching powder added to it in the front door.
3. Keep things (keys with you, sanitizer bottle, and phone) in a box outside the door.
4. Wash your hands in the bucket and wash your feet. Use tissue paper or a clean piece of cloth by putting sanitizer and wipe the items you have placed in the box. The used tissue papers should be disposed of properly. If a clean piece of cloth is used, it should be properly washed as indicted in clause 7.  
Then enter the house without touching anything.
5. The bathroom door shall be kept open by and a bucket of hot detergent soap water be kept ready. Soak your clothes used outside in the bucket.
6. Then take a head bath with shampoo and body bath with soap,
7. Wash your clothes/put in washing machine with high temperature settings and dry clothes in direct sunlight.
8. Practice Yoga and Pranayama or do some other good exercise at home.

**C) The Government of India has issued Standard Operating Procedures (SOPs) containing various precautions to be taken while visiting**

places of worship/shopping malls/restaurants/theatres etc., Copies of the SOPs are enclosed herewith. It is very important for all those who are connected with the judiciary to strictly follow the safety norms and measures incorporated in the SOPs. It is necessary to remember that the failure to follow the said norms and measures may indirectly result in disrupting the functioning of the Courts. Moreover, while travelling by public transport, all possible care should be taken by observing the norms laid down in SOP issued by BMTTC or other public transport undertakings. It is imperative for those who travel by public transport to wash their hands and face by soap before entering the actual place of work and before commencing the work.

**Note:**

- a) Please remember that you are not only responsible for your own safety, but also for the safety of your family and your colleagues at your workplace. Please note that if you do not take necessary precautions, the others may suffer.
- b) The safeguards suggested above are not exhaustive. In addition to the above safeguards, you may follow other safeguards as well.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE,**

Sd/-  
(Rajendra Badamikar)  
Registrar General